

1	2	3	4
19.	Maharashtra	The Bombay City Civil Courts (Amendment) Bill, 2012.	Finalized
20.	Manipur	The Manipur Lokayukta Bill, 2011.	Pending
21.	Odisha	The Orissa Protection of Interests of Depositors (in Financial Establishment) Bill, 2011.	Pending
22.	Rajasthan	The Rajasthan Special Courts Bill, 2012.	Pending
23.	Tamil Nadu	The Registration (TN Amendment) Bill, 2012.	Pending
24.	Tamil Nadu	The Indian Stamp (TN Amendment) Bill, 2012.	Pending
25.	Tamil Nadu	The Indian Stamp (TN Second Amendment) Bill, 2012.	Pending
26.	Tamil Nadu	The Indian Stamp (TN Third Amendment) Bill, 2012.	Pending
27.	Tamil Nadu	The Indian Stamp (TN Fourth Amendment) Bill, 2012.	Pending
28.	Tripura	The Tripura Requisition and Control of Private Vehicle Bill, 2011.	Pending
29.	Uttarakhand	The Uttarakhand Lokayukta Bill, 2011.	Pending
30.	West Bengal	The West Bengal Land Acquisition Laws (Amendment & Validation) Bill, 2011.	Finalized

#### Allocation of funds for UIDSSMT

\*152. SHRI AVINASH PANDE : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the State-wise and year-wise total allocation of the funds during the Eleventh Plan for Urban Infrastructure Development Scheme for Small and Medium (UIDSSMT);

(b) the State-wise and project-wise details of the portion of second installment of the sanctioned project cost released for projects in Maharashtra;

(c) since 2011-2012 is the ending year, whether Government proposes to extend time for completion of approved projects as well as for releasing the balance Additional Central Assistance;

(d) if so, the details thereof;

(e) If not, the reasons therefor; and

(f) whether Government proposes to continue UIDSSMT during the Twelfth Plan?

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH) :

(a) Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) a sub-component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) was launched on 3rd December, 2005 for a period of seven years Mission period (2005-12). Under UIDSSMT, Rs. 11400 crore was provided for the Mission period. No year-wise allocation has been made by the Planning Commission. The details of funds allocated/committed State-wise are given in Column 5 of the Statement (*See below*).

(b) State-wise amount of 2nd installment released for the sanctioned projects under UIDSSMT is given at Column 7 and 8 of the Annexure. Out of total 95 projects sanctioned for the State of Maharashtra, 2nd installment of Rs. 81320.20 lakhs has been released for 81 projects. (SI. No. 15 of the Statement).

(c) to (e) The Mission period of the Scheme has been extended by two years *i.e.* up to 31st March, 2014 for completion of ongoing projects and overdue reforms only.

(f) Final decision on the strategy and initiatives for the JNNURM Phase -II has not been taken.

**Statement***Details of funds allocated/committed State-wise under UIDSSMT**(Rs. in Lakhs)*

Sl. No.	Name of States	No. of Projects Sanctioned	Approved Cost of Sanctioned Projects	Total Commitment made so far	Total ACA released by M/o Finance/ MHA so for (including incentives)	No. of Projects in which 2nd Installment Released	Amount of 2nd Installment Released
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	84	245995.50	199157.32	198091.21	83	97307.21
2.	Arunachal Pradesh	9	3935.98	3542.38	3542.38	9	1771.19
3.	Assam	30	20783.28	18953.14	12364.67	10	2880.69
4.	Bihar	11	26113.91	21119.94	10674.38	0	0.00
5.	Chhattisgarh	4	25143.65	13472.92	13472.92	4	6736.46
6.	Goa	3	2875.00	2211.00	1442.70	1	337.20
7.	Gujarat	52	43814.36	35195.58	32866.52	47	15196.68
8.	Haryana	9	20135.81	16260.09	11119.00	2	2913.22
9.	Himachal Pradesh	8	12653.68	10150.03	5873.30	5	807.94
10.	Jammu and Kashmir	47	42441.50	38611.03	25473.20	19	5960.84
11.	Jharkhand	6	12864.35	10436.18	5290.44	0	0.00
12.	Karnataka	38	68248.57	55116.01	52848.70	33	25032.13
13.	Kerala	25	42778.55	34532.14	17340.72	0	0.00
14.	Madhya Pradesh	68	123099.43	98705.50	63472.59	23	13424.72
15.	Maharashtra	95	282677.57	226997.01	194935.08	81	81320.20
16.	Manipur	5	6277.00	5670.09	2845.44	0	0.00
17.	Meghalaya	2	1433.26	1289.93	644.97	0	0.00
18.	Mizoram	2	1555.04	1399.54	1399.54	2	699.77
19.	Nagaland	2	2325.82	2093.24	1046.62	0	0.00

1	2	3	4	5	6	7	8
20.	Orissa	18	25699.59	20728.44	10448.66	0	0.00
21.	Punjab	17	39577.45	31785.23	17936.24	1	1982.00
22.	Rajasthan	37	60988.52	49063.07	28421.99	15	3752.44
23.	Sikkim	5	3992.82	3617.25	3617.25	5	1796.76
24.	Tamil Nadu	122	88272.98	70618.38	56689.52	98	21380.32
25.	Tripura	4	7816.81	7100.13	6919.68	4	3337.30
26.	Uttar Pradesh	64	115805.15	93521.12	84613.59	56	36951.33
27.	Uttaranchal	1	6173.25	4938.60	2469.30	0	0.00
28.	West Bengal	35	61333.67	49414.20	35981.33	19	11101.08
29.	Delhi	0	0.00	0.00	0.00	0	0.00
30.	Pondicherry	1	3918.00	3134.40	3134.40	1	1567.20
31.	Andaman and Nicobar	1	558.13	446.50	223.25	0	0.00
32.	Chandigarh	0	0.00	0.00	0.00	0	0.00
33.	Dadra and Nagar Haveli	1	1864.73	1491.78	745.89	0	0.00
34.	Lakshadweep	0	0.00	0.00	0.00	0	0.00
35.	Daman and Diu	1	942.37	753.90	31.00	0	0.00
TOTAL		807	1402095.73	1131526.08	905976.48	518	336256.68

*Note:* In addition to above Central Commitment of Rs. 43.00 crore for incentive has to be taken in to account. Thus, the total commitment under UIDSSMT would be Rs. 11358.26 crore.

#### IAP for LWE districts

\*153. SHRI MANI SHANKAR AIYAR : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Integrated Action Plan (IAP) for Left Wing Extremism (LWE) affected districts is being implemented by a committee comprising three Government officials;

(b) whether this is proposed to be modified by placing IAP funds at the disposal of Panchayats and Municipalities in these districts;